

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 118
(CAA)-05(PB)/2019

IN THE MATTER OF:

Incredible Realcon Pvt Ltd and IREO Pvt Ltd. Applicant/petitioner

Order under Section 230-232

Order delivered on 01.08.2019

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant: Mr. Rajeev K Goel, Mr. Kartikeya Goel, Advocate
For the OL: Mr. Amish Tandon, CP
For the ITD: Mr. Puneet Rai, Advocate

ORDER

Order Reserved.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)